NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.S.P. No. 992/(MAH)/2017

CORAM:

Present:

SHRI M. K. SHRAWAT

MEMBER (J)

SHRI BHASKARA PANTULA MOHAN

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 22.11.2017

NAME OF THE PARTIES: M/s. Mayur Enclave Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956 and 230 to 232 of the Companies Act, 2013.

S. No. NAME DESIGNATION SIGNATURE

6. MS SARA SARUCHETT ADVOCATE

(For Pehinorurss).

2.

ORDER C.S.P. No. 992/230-232/NCLT/MB/MAH/2017

- 1. The Learned Representative of the Petitioner is present.
- They state that Settlement is in progress and seeking adjournment..
- 3. Adjourned to 22.12.2017.

Sd/-

Bhaskara Pantula Mohan Member (Judicial) 22.11.2017. Sd/-

M.K. Shrawat Member (Judicial)

aah